

From:

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Mr. Pawan Kumar No. 1, District & Additional Sessions Judge, Bokaro.
2. Mr. Rajeev Ranjan, Special Judge, POCSO Act, Bokaro.
3. Mr. Yogesh Kumar Singh, District & Additional Sessions Judge, Bokaro.
4. Mr. Om Prakash, Special Judge, POCSO Act, Chaibasa.
5. Mr. Surya Bhushan Ojha, District & Additional Sessions Judge-cum-Special Court, Elected MP & MLA, Chaibasa.
6. Mr. Rajesh Kumar Singh, Special Judge, POCSO Act, Chatra.
7. Mr. Santosh Kumar No. 2, District & Additional Sessions Judge, Daltonganj.
8. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum-Special Court, Elected MP & MLA, Daltonganj.
9. Mr. Amresh Kumar, District & Additional Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Daltonganj.
10. Mr. Dhananjay Kumar, Additional Principal Judge, Additional Family Court, Deoghar.
11. Mr. Sanjay Kumar Choudhary, District & Additional Sessions Judge, Deoghar.
12. Mrs. Garima Mishra, Special Judge, POCSO Act, Deoghar.
13. Mr. Shyam Nandan Tiwary, District & Additional Sessions Judge, Madhupur, Deoghar.
14. Mr. Ramesh Kumar Srivastava, District & Additional Sessions Judge, Dhanbad.
15. Mrs. Prem Lata Tripathi, Additional Principal Judge, Additional Family Court, Dhanbad.
16. Mr. Sujit Kumar Singh, District & Additional Sessions Judge-cum-Special Judge, Offences under SC & ST Act, Dhanbad.
17. Mr. Rajni Kant Pathak, District & Additional Sessions Judge-cum-Special Judge, CBI, Dhanbad.
18. Mr. Surendra Nath Mishra, Additional Principal Judge, Additional Family Court, Dhanbad.
19. Mr. Ramesh Chandra, District & Additional Sessions Judge, Dumka.
20. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Dumka.
21. Mr. Bimlesh Kumar Sahay, Special Judge, POCSO Act, Garhwa.
22. Mr. Gopal Pandey, District & Additional Sessions Judge, Giridih.
23. Mr. Yashwant Prakash, Special Judge, POCSO Act, Giridih.
24. Mr. Anand Prakash, District & Additional Sessions Judge, Giridih.
25. Mr. Ajai Kumar Srivastava, Additional Principal Judge, Additional Family Court, Giridih.
26. Mr. Shiv Pal Singh, District & Additional Sessions Judge, Godda.
27. Mr. Durgesh C. Awasthi, District & Additional Sessions Judge, Gumla.
28. Mr. Shatrunjay Kumar Singh, District & Additional Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Hazaribagh.
29. Mr. Yogesh Kumar, Additional Principal Judge, Additional Family Court, Hazaribagh.

30. Mr. Dinesh Kumar Mishra, District & Additional Sessions Judge, Hazaribagh.
31. Mr. Kumar Pawan, District & Additional Sessions Judge-cum-Special Court, Elected MP & MLA, Hazaribagh.
32. Mr. Sanjay Kumar Upadhyay, Special Judge, POCSO Act, Jamshedpur.
33. Mr. Kanwal Jeet Chopra, Additional Principal Judge, Additional Family Court, Jamshedpur.
34. Mr. Gati Krishna Tiwari, Additional Principal Judge, Additional Family Court, Jamshedpur.
35. Mr. Srish Dutta Tripathi, District & Additional Sessions Judge, Jamtara.
36. Mr. Sanjay Kumar No.2, District & Additional Sessions Judge, Khunti.
37. Mr. Gulam Haidar, District & Additional Sessions Judge, Koderma.
38. Mr. Sanjeev Kumar Das, District & Additional Sessions Judge, Latehar.
39. Mr. Akhilesh Kumar Tiwari, District & Additional Sessions Judge, Lohardaga.
40. Mr. Rakesh Kumar, District & Additional Sessions Judge, Pakur.
41. Mr. Shesh Nath Singh, District & Additional Sessions Judge, Ramgarh.
42. Mr. Dinesh Rai, Additional Judicial Commissioner-cum-Special Judge, CBI (AHD Scam), Ranchi.
43. Mr. Anil Kumar Pandey, Additional Principal Judge, Additional Family Court, Ranchi.
44. Mr. Manoj Chandra Jha, Additional Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi.
45. Mr. Manish Ranjan, Additional Judicial Commissioner-cum-Special Judge, Offences under SC & ST Act, Ranchi.
46. Mr. Prakash Jha, Additional Judicial Commissioner-cum-Special Judge, Anti Corruption Bureau, Ranchi.
47. Mr. Shahzad Mohammad Shahzad, Additional Judicial Commissioner, Ranchi.
48. Mr. Dheeraj Kumar, District & Additional Sessions Judge, Sahebganj.
49. Mr. Deepak Baranwal, Additional Principal Judge, Additional Family Court, Rajmahal, Sahebganj.
50. Mr. Amit Shekhar, Special Judge, POCSO Act, Seraikella Kharsawan.

Subject: - Nomination of **50 District Judges (half of the cadre) (R-10)**, for participating in **two days Refresher Training Programme in Civil Matters with CIS Training for District Judges (R-10)**, scheduled to be held on **20<sup>th</sup> and 21<sup>st</sup> August, 2022**.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the **aforesaid Training Programme scheduled to be held on 20<sup>th</sup> and 21<sup>st</sup> August, 2022 at Judicial Academy Jharkhand, Ranchi**.

**The topics proposed to be covered are:-**

- Order 41 CPC (Appeal against Original Decree) r/w section 96, 97, 99, 99A of CPC.
- Order 43 CPC (Appeal against orders) Section 104-108 CPC & appeal by indigent persons (O.44).
- Letter of Administration & Probate: Scope & Jurisdiction and compliance after grant of Probate/Letters of Administrations.
- Land Acquisition & fair compensation.

- Power of Appellate Court, Production of documents, framing of issues & remand.
- Appreciation of evidence in civil matters.
- Discussions on the important provisions of C.N.T. Act, S.P.T. Act & Customary Laws prevalent in tribal society.
- Discussion on the latest case laws & direction of Hon'ble High Court & Supreme Court on Civil Laws / any other topic.

The arrangement for the stay of the nominated officers will be made in hostel at Judicial Academy Jharkhand from the evening of 19<sup>th</sup> August, 2022 till the evening of 21<sup>st</sup> August, 2022. All the officers have to report at Academy for training at 09.30 A.M. for registration on 20<sup>th</sup> August, 2022 in proper dress.

You are, therefore, directed to attend the aforesaid Training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Refresher Training programme.

Further, no individual request seeking permission to attend the Training programme as well as no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/- NIKESH KUMAR SINHA

Registrar (Administration)

Memo No. 2955 /Apptt.

Dated, Ranchi, the 16/08/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1401/JAJ dated 16.06.2022 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)